NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/116/(IB)/2017

NAME OF THE PETITIONER(S)

: AMALAGAMATIONS REPCO LTD

NAME OF THE RESPONDENT(S)

: VISUWAM AUTO SPARES PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Gumm 1

G. V. molded kumar For Videya shankar

course for petitioner.

ORDER

Mr. Rexy, Counsel for Petitioner present. Mr. G.V. Mohan Kumar, Counsel for Respondent present. At request, time is enlarged for making submissions. Put up on 04.08.2017 at 10.30 A.M.

> (K. ANANTHA PADMANABHASWAMY) MEMBER (JUDICIAL)

ghk